

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 16/397-398/NCLT/AHM/2016 (New)

CP No. 38/397-398/CLB/MB/2011 (Old)

Coram:


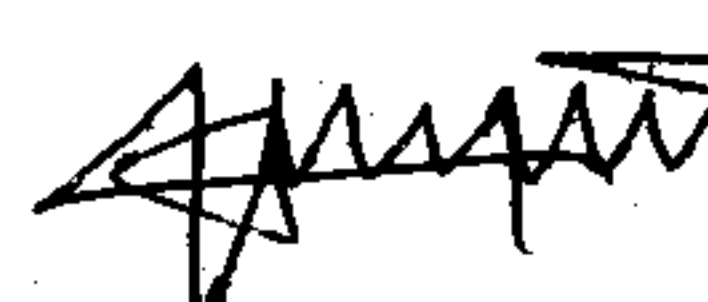
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017**

Name of the Company: Sanjay Pravinchandra Vakta
V/s.
Alpesh Patel & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Asha Panchal For A R Gupta & ASSO	Adv	Petitioners	
2.	HARMISH K. SHAH	Advocate	Respondents	

ORDER

Learned Advocate Ms. Asha Panchal i/b A R Gupta present for Petitioners. Learned Advocate Mr. Harmish Shah present for Respondents.

At request of Learned Counsel for Respondents.

List the matter on 17.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of May, 2017.